

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

*The motion was adopted.*

**Shri Naushir Bharucha:** I introduce the Bill.

#### ABOLITION OF EMPLOYMENT OF CASUAL LABOUR BILL\*

**Shri Ghosal (Uluberia):** I beg to move for leave to introduce a Bill to provide for abolition of the system of employing casual labour in the employment of permanent character.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for abolition of the system of employing casual labour in the employment of permanent character".

*The motion was adopted.*

**Shri Ghosal:** I introduce the Bill.

#### ABOLITION OF SUPPLY OF LABOUR THROUGH CONTRACTORS BILL\*

**Shri Ghosal:** I beg to move for leave to introduce a Bill to abolish the system of supply of labour through a middleman or a contractor.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill to abolish the system of supply of labour through a middleman or a contractor".

*The motion was adopted.*

**Shri Ghosal:** I introduce the Bill.

#### INDUSTRIAL DISPUTES (AMENDMENT) BILL\*

**Shri Ghosal:** I beg to move for leave to introduce a Bill further to amend the Industrial Disputes Act, 1947.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947".

*The motion was adopted.*

**Shri Ghosal:** I introduce the Bill.

#### INDIAN TRUSTS (AMENDMENT) BILL\*

**Shri Ram Krishna (Mahendergarh):** I beg to move for leave to introduce a Bill further to amend the Indian Trusts Act, 1882.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Indian Trusts Act, 1882".

*The motion was adopted.*

**Shri Ram Krishna:** I introduce the Bill.

#### MINIMUM WAGES (AMENDMENT) BILL\*

श्री बाहमीकी (बुलन्दशहर-रहित-अनुसूचित जातियों) : श्रीमन, मैं सदन के सम्मुख यह प्रस्ताव करता हूँ कि न्यूनतम मजदूरी ऐक्ट, १९४८ में संशोधन करने वाले बिल को पेश करने की अनुमति प्रदान की जाय।

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Minimum Wages Act, 1948".

*The motion was adopted.*